

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

O.A. No. 861/2016

Date of order: 27th August, 2019

Coram : Hon'ble Mr. Suresh Kumar Monga, Judicial Member
Hon'ble Mr. A. Mukhopadhyaya, Administrative Member

Roop Narayan Meena S/o Rambux Meena, aged about 25 years, by caste Meena (ST) R/o Village Gunawata, Post Labana, Tehsil Amer, District Jaipur.

....Applicant

(Present : Shri P.N.Jatti for Shri R.D.Meena)

VERSUS

1. Union of India, through General Manager, Western Railway, Mumbai Central, Mumbai – 400006.
2. Divisional Railway Manager (Establishment) Western Railway, Mumbai Central, Mumbai-400006.

...Respondents.

(By Advocate: Shri Anupam Agarwal)

ORDER (ORAL)

Per: Hon'ble Mr. Suresh Kumar Monga, Judicial Member

At the very outset, Shri Anupam Agarwal, learned counsel for the respondents, while referring to Clause 13.08 of the Centralised Employment Notice No.01/2014 dated 18.01.2014 pointed out that this Bench of the Tribunal does not have the territorial jurisdiction to entertain the present Original Application. Clause 13.08 of the Employment Notice reads, thus:-

(2)

"13.08. Any legal issues arising out of this Centralised Employment Notice shall fall within the legal jurisdiction of respective Central Administrative Tribunals under which the RRB concerned is located. In the event of any dispute about jurisdiction the English version is treated as final."

2. In order to substantiate his aforesaid contention, Shri Anupam Agarwal has placed reliance upon a latest judgment rendered by this Bench of the Tribunal in the case of **Hariom Meena vs. West Central Railway & Ors.** (OA No.291/547/2017 - decided on 03.01.2019).

3. In view of the above, we are of the considered view that the present Original Application cannot be entertained by this Bench of the Tribunal and the same is liable to be returned to the applicant.

4. Accordingly, the Registry is directed to return the present Original Application to applicant enabling him to present the same before appropriate Bench of this Tribunal, if so advised. While returning the Original Application, a copy of the same shall be retained by the Registry.

(A.Mukhopadhyaya)
Member (A)

/kdr/

(Suresh Kumar Monga)
Member (J)